

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.35/ND/2016
RT CP No.15/Chd/CHD/2016
along with CA No.51/2017**

In the matter of:

Smt.Harjit Kaur.

....Petitioner.

Versus.

M/s Shree Maya Pulp & Papers Pvt. Ltd. & Anr.Respondents.

Present: Mr.Jaikush Hoon, Advocate with Mr.Daman Popli,
Advocate for petitioner.
Mr.Manish Jain, Advocate with Ms.Divya Sharma,
Advocate for respondents.

Due to paucity of time, the matter is adjourned to
13.10.2017 for arguments. The miscellaneous applications shall also
be heard along with the main case.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

✓ September 08, 2017.
Ashwani